

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 167 of 2020**

**IN THE MATTER OF:**

**Niklesh Tirathdas Nihalani**

**...Appellant**

**Vs**

**Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Dhiren Dave, PCS**

**For Respondents: None.**

**ORDER**  
**(Through Virtual Mode)**

**13.10.2020** Heard Learned Counsel for the Appellant.

Let notices be issued on Respondents by Speed Post returnable by 04.11.2020. Requisites along with process fee, if not filed, be filed by 16.10.2020. If the Appellant provides the e-mail address of Respondents, let notices be also issued through e-mail.

The Registry is directed to list the matter on **4<sup>th</sup> November, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Km*